

(b) and (c). Railways undertake construction of road over/under bridges in replacement of existing busy level crossings, jointly with the State Government/Local Authority on cost sharing basis. Construction of road over bridge in lieu of level crossing No. 168 on National Highway No. 17 has already been included in the Railways' Budget for 1985-86. The proposals for replacement of 4 other level crossing by road over/under bridges are under joint examination with State Government.

Issue of Passes to M/S. A. H. Wheeler

6929. DR. KRUPASINDHU BHOI : Will the Minister of RAILWAYS be pleased to state :

(a) the number of A. C., first class and second class complimentary passes issued to M/s. A. H. Wheeler & Co.;

(b) whether it is a fact that the provision of issuing these complimentary passes was not included in the original contract;

(c) if so, what are the reasons to issue complimentary passes after the renewal of contract; and

(d) what is the necessity of issuing these passes to M/s. A. H. Wheeler & Co. ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) No complimentary passes have been issued to M/s. A. H. Wheeler & Co. However, they have been issued with the following number of journey passes :

Air-conditioned	Ist Class	IInd Class
Nil	29	29

(b) There was a provision of issuing passes in the earlier agreements with M/s. A. H. Wheeler & Co.

(c) Does not arise.

(d) In order to ensure efficient and satisfactory management of bookstalls for the travelling public, M/s. A. H. Wheeler & Co. have been issued journey passes for effective and satisfactory supervision/operation and maintenance of bookstalls which are spread

over a large number of stations and more than one Zonal Railway.

Funds for Development of Railways in Kerala

6930. SHRI I. RAMA RAI : Will the Minister of RAILWAYS be pleased to state :

(a) the total amount spent for the development of Railways in Kerala during the Sixth Plan; and

(b) the allocation of funds therefor made during the Seventh Plan ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Rs. 51.47 crore.

(b) Seventh Five Year Plan is yet to be finalised. However, outlay in 1985-86 is Rs. 6.3 crore.

Neglect of Vocational Courses in Schools by the States

6931. SHRI VIJAY N. PATIL : Will the Minister of EDUCATION be pleased to state :

(a) whether a number of States and Union Territories are neglecting vocational courses in the Schools;

(b) if so, the details thereof;

(c) whether several States have diverted funds meant for this purpose to other sectors; and

(d) if so, the remedial steps contemplated by Government in this regard ?

THE MINISTER OF EDUCATION (SHRI K. C. PANT) : (a) and (b). At present 9 States and 4 Union Territories namely Andhra Pradesh, Assam, Gujarat, Haryana, Karnataka, Kerala, Maharashtra, Tamil Nadu, West Bengal, Andaman & Nicobar Islands, Delhi, Goa, Daman & Diu and Pondicherry are offering in all more than 120 vocational courses at the +2 stage with an annual intake of nearly 60,000 students in about 1600 institutions. The States of Uttar Pradesh, Orrisa, Bihar and the Union Territory of Chandigarh have also decided to introduce vocational courses in schools from the academic session 1985-86.